529 Bills Introduced PHALGUNA 7, 1914 (SAKA) Bills Introduced 530 introduce a Bill to amend the Muslim Women further to amend the Indian Penal Code. (Protection of Rights on Divorce) Act, 1986. MR. CHAIRMAN: The question is: MR. CHAIRMAN: The question is: "That leave by granted to introduce a Bill "That leave be granted to introduce a Bill further to amend the Indian Penal Code." to amend the Muslim Women (Protection of Rights on Divorce) Act, 1986". The motion was adopted The motion was adopted SHRI MOHAN SINGH: i introduce the Bill SHRI SYED SHAHABUDDIN: introduce the Bill. 15.40 1/2 hrs CRIMINAL LAW AMENDMENT 15.39 hrs (AMENDING) Bill (Omission of Section 7, etc.) CONSTITUTION (AMENDMENT) BILL \* (Amendment of Article 30) [English] [English] SHRI MOHAN SINGH (Deoria): Sir, I SHRIB. AKBER PASHA (Vellore): Ibeg beg to move for leave to introduce a Bill to move for leave to introduce a Bill further to further to amend the Criminal Law amend the Constitution of India. Amendment Act, 1932. MR. CHAIRMAN: The question is: MR. CHAIRMAN: The question is: "That leave be granted to introduce a Bill "That leave be granted to introduce a Bill further to amend the Constitution of India". further to amend the Criminal Law amendment Act, 1932. " The motion was adopted SHRI B. AKBER PASHA: I introduce The motion was adopted the Bill. SHRI MOHAN SINGH: In introduce the Bill. 15.40 hrs. INDIAN PENAL CODE (AMENDMENT) BILL\* 15.41 hrs (Amendment of Sections 302 and 306)

[English]

, UNIVERSITY OF ALLAHABAD BILL\*

[English]

SHRI MOHAN SINGH (Deoria): Sir, I

SHRI MOHAN SINGH (Deoria): Sir, I beg to move for leave to introduce a Bill

<sup>\*</sup> Published in the Gazette of India, extraordinary, Part-II, Section 2, dated 26.2.1993